सत्यमेव जयते

Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD,NEW DELHI / वाणिज्य भवन, अकबर रोड, नई दिल्ली

Email Office : dgft@nic.in , Phone Office : 011-23062777

(DES - I SECTION)

MINUTES OF THE NORMS COMMITTEE- I

MEETING No. NC/1/MEET/Dec/202223/18 **DATED:** 03/01/2023

Please Note

I. For information of exporters, Norms Committee - I handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 81 to 84, 86 to 93 .Communications in respect of cases/pertaining to NC- I may be sent to email address: nc1.dgft@nic.in
II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/1/MEET/Dec/202223/18 dated 03/01/2023 of Norms Committee - I for the year 2022-23 was held on 03/01/2023 under the Chairmanship of Akash Taneja,Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Shri S. K. Jain, Consultant	DPIIT
2	Shri S. K. Bhatnagar, Consultant (SKB)	Technical Consultant, DGFT
3	Shri V.C. Agarwal, Consultant (Tech-3)	Technical Consultant, DGFT
4	Shri Shaish Kumar, Consultant (Tech-1)	Technical Consultant, DGFT

In Attendance:

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Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 19-Jan-2023 17:40:28
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

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Sl. No.	**Name & Designation**	**Department**
1	Shri Santosh Kumar Dubey, Dy. DGFT	DGFT

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Location: DGFT(HQ)

Case Details and Decision(s):

Case No.	1 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	NIEHOFF OF INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00004949AM23
RA File Number	NA
Licence No and Date	0910069020/null

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the subject AA Number was issued on 05.08.2020&received on BO Portal on 12.12.2022. Further, it was noted that the applicant has applied for fixation of ad-hoc norms by filing application (ANF-4B) instead of application (ANF-4A) and also no record found in the section. Therefore, the Committee decided to seek the detailed information of the subject AA Number from the applicant & concerned RA.

Case is deferred.

Case No.	2 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	EBM-PAPST INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00005147AM23
RA File Number	NA
Licence No and Date	0410162317/null

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the applicant has not given the details of import items in the application. Further, it was noted that the applicant has applied for fixation of ad-hoc norms by filing application (ANF-4B) instead of application (ANF-4A). Therefore, the Committee decided to seek the detailed information of the subject AA Number from the applicant & concerned RA.

Case is deferred.

Case No.	3 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	NIEHOFF OF INDIA PRIVATE LIMITED

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Location: DGFT(HQ)

Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00004916AM23
RA File Number	NA
Licence No and Date	0910068878/null

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the subject AA Number was issued on16.06.2020 & received on BO Portal on 19.12.2022. Further, it was noted that the applicant has applied for fixation of ad-hoc norms by filing application (ANF-4B) instead of application (ANF-4A) and also no record found in the section. Therefore, the Committee decided to seek the detailed information of the subject AA Number from the applicant & concerned RA.

Case is deferred.

Case No.	4 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	DYNAMATIC TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00273275AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

The Committee considered the case as per agenda and directed the Special Committee to submit its report as decided in the meeting dated 15.11.2022.

Case is deferred.

Case No.	5 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	HINDUSTAN RUBBER INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM REVIW00002029AM23
RA File Number	052304000292 AM16
Licence No and Date	0510395884/12/10/2015

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Norms Committee Decision: Case deferred for comments of Technical Expert (TE).

Case No.	6 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM REVIW00004843AM23
RA File Number	039504000471 AM16
Licence No and Date	0310800045/05/11/2015
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	7 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM REVIW00004882AM23
RA File Number	039504000207 AM17
Licence No and Date	0310805910/04/07/2016
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	8 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	RAGHU VAMSI MACHINE TOOLS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM REVIW00000610AM23

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Location: DGFT(HQ)

RA File Number	092404000418 AM17
Licence No and Date	0910064352/07/11/2016
Norms Committee Decision: The Committee considered the case as per agenda and decided to refer the case to the TE (DHI) for examination & comments as per advice of the representative of DPIIT.	

Case No.	9 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	UNI TRITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	018005000726AM19
RA File Number	072404000345 AM17
Licence No and Date	0710111001/19/01/2017
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	10 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	UNI TRITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	018005000727AM19
RA File Number	072404000346 AM17
Licence No and Date	0710111002/19/01/2017
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	11 / NC/1/MEET/Dec/202223/18
Case Status	Case Rejected

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Party Name	OSWAL PUMPS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM REVIW00003413AM23
RA File Number	NA
Licence No and Date	3310030377/03/03/2017

Norms Committee Decision:

The Committee considered the case as per agenda and noted that this is a review application of same AA Number as reflected at Sl. No. 12. Further, it was noted that the ad-hoc norms for the subject AA Number has not yet been fixed. Therefore, the Committee decided to reject the case.

Case is rejected.

Case No.	12 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	OSWAL PUMPS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	018005000746AM19
RA File Number	332404000007 AM17
Licence No and Date	3310030377/03/03/2017

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter dated 17.05.2021 followed by a reminder letter dated 10.05.2022 was issued to the applicant for providing complete information on DGFT Portal. However, the applicant has filed a review application i.e. at Sl. No. 11 instead of furnishing the reply of deficiency letter. Therefore, the Committee decided to send final reminder letter to the applicant for furnishing the following information:

1. Complete set of application along with all the relevant documents i.e. Appendix-4E etc.
2. Quantities of export items in numbers in addition to their weights.
3. Weight of each Export Product.
4. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
5. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

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Location: DGFT(HQ)

Case is deferred.

Case No.	13 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM REVIW00001482AM23
RA File Number	052404000643 AM17
Licence No and Date	0510402041/23/03/2017
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	14 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM REVIW00000919AM23
RA File Number	052404000056 AM18
Licence No and Date	0510402472/05/05/2017
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	15 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	HINDUSTAN RUBBER INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM REVIW00002030AM23
RA File Number	052304000043 AM18

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Licence No and Date	0510402563/16/05/2017

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	16 / NC/1/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	ANGI PLAST PVT LTD
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	018005000446AM19
RA File Number	082404000078 AM18
Licence No and Date	0810140577/29/06/2017

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments given by Consultant (Tech-1) on DGFT BO Portal as under:

ITCHS Code	**Export Item**	**Export Quantity**	**ITCHS Code**	**Import Item**	**Recommended Quantity**
90189099	Oxygen Mask (Containing 6073 Kgs PVC Compound)	110000 Number	39269099	PVC Compound	**As Applied for** with Nil Wastage

Note: Grade of import item will be same as used in export product.

RA concerned may take further necessary action as per the decision of NC.

Case No.	17 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	OSWAL PUMPS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM REVIW00002176AM23
RA File Number	332404000007 AM18
Licence No and Date	3310030410/01/11/2017

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Location: DGFT(HQ)

Norms Committee Decision: Case deferred for comments of TE.

Case No.	18 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM REVIW00149924AM22
RA File Number	052404000521 AM18
Licence No and Date	0510405455/30/01/2018
Norms Committee Decision: The Committee considered the case as per agenda and noted that the subject AA pertains to NC-2. Therefore, the Committee decided to transfer the case to NC-2 for necessary action.	

Case No.	19 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	UNI TRITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM REVIW00003562AM23
RA File Number	652404000002 AM19
Licence No and Date	6510000016/12/06/2018
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	20 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	MODEL INFRA CORPORATION PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023

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HQ File Number	HQRNORM REVIW00002074AM23
RA File Number	072404000073 AM19
Licence No and Date	0710113487/26/06/2018
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	21 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	018005000508AM19
RA File Number	092404000171 AM19
Licence No and Date	0910066472/18/07/2018
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	22 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM REVIW00149890AM22
RA File Number	052404000242 AM19
Licence No and Date	0510407345/27/07/2018
Norms Committee Decision: The Committee considered the case as per agenda and noted that the subject AA pertains to NC-2. Therefore, the Committee decided to transfer the case to NC-2 for necessary action.	

Case No.	23 / NC/1/MEET/Dec/202223/18

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Case Status	Case Deferred
Party Name	LEGENDS THE MERCHANT GROUP
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00003107AM23
RA File Number	NA
Licence No and Date	0510407548/17/08/2018
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	24 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SENIOR INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM REVIW00003927AM23
RA File Number	052404000308 AM19
Licence No and Date	0510407643/29/08/2018
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	25 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	MODEL INFRA CORPORATION PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM REVIW00002075AM23
RA File Number	072404000180 AM19
Licence No and Date	0710114029/17/10/2018
Norms Committee Decision: Case deferred for comments of TE.	

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Case No.	26 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM REVIW00155361AM22
RA File Number	052404000449 AM19
Licence No and Date	0510408423/15/11/2018
Norms Committee Decision: The Committee considered the case as per agenda and noted that the subject AA pertains to NC-2. Therefore, the Committee decided to transfer the case to NC-2 for necessary action.	

Case No.	27 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	DYNAMATIC TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	018005000599AM19
RA File Number	072404000176 AM19
Licence No and Date	0710114150/19/11/2018
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	28 / NC/1/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM REVIW00003782AM23
RA File Number	318304000140 AM19
Licence No and Date	3110067253/12/12/2018
Norms Committee Decision: The Committee considered the case as per agenda and noted that the was rejected by the NC in Meeting No.	

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15/80 dated 15.11.2019 due to non-submission of reply of deficiency letter. Now, the applicant has applied to review the case with a request to fix the ad-hoc norms. The case was referred to DPIIT for examination & comments and comments from DPIIT was received via email dated 19.07.2022.Therefore, the Committee decided to fix the ad-hoc norms as per comments of DPIIT vide U.O. No. P-47011/86/2019-TSW dated 19.07.2022 via email dated 19.07.2022 as under:

ITCHS Code	**Export Item**	**Export Quantity**	**Sl. No.**	**ITCHS Code**	**Import Item**	**Recommended Quantity**
84194010	Petroleum Refining & Distillation Equipment Column Internals (CKD) (Distilling Equipment) (Weight = 25674Kgs)	1 Set	1	72202090	Stainless Steel Strips 495 mm x 3 mm ASTM A240 Type 410S/EN 1.4000 Nr. 2B Finish	3774.00Kgs as 1.18Kgs/Kg content in the export item after taking 1/3rd recovery from the scrap
			2	72193390	Stainless Steel Sheets 3 mm x 1500 mm x 3000mm ASTM A240 Type 410S/EN 1.4000 Nr. 2B Finish	1768.00Kgs as 1.16Kgs/Kg content in the export item after taking 1/3rd recovery from the scrap

Note:

1. **Net weight of export item may be specified as 25674Kgs.**
2. **Import items at Sl. No. 1 & 2 may be of relevant grade & thickness as contained/utilised in the export item.**

RA concerned may take further necessary action as per the decision of NC.

Case No.	29 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023

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HQ File Number	HQRNORM REVIW00001039AM23
RA File Number	318304000139 AM19
Licence No and Date	3110067252/12/12/2018
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	30 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	NNF TECHNOLOGIES
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	018005000665AM19
RA File Number	072404000268 AM19
Licence No and Date	0710114561/15/02/2019
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	31 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	UNI TRITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	018005000668AM19
RA File Number	652404000005 AM19
Licence No and Date	6510000024/18/02/2019
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	32 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred

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Location: DGFT(HQ)

Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM REVIW00150139AM22
RA File Number	052404000054 AM20
Licence No and Date	0510410424/30/04/2019

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the subject AA pertains to NC-2. Therefore, the Committee decided to transfer the case to NC-2 for necessary action.

Case No.	33 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	DILIGENT SCM SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM REVIW00225561AM22
RA File Number	092404000078 AM20
Licence No and Date	0910067545/20/05/2019

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	34 / NC/1/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM REVIW00002120AM23
RA File Number	052404000116 AM20
Licence No and Date	0510410714/24/05/2019

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the case was approved by the NC in Meeting No. 09/80 dated 14.08.2019 as per comments of DPIIT. Now, the applicant has applied to reviewthe fixed ad-hoc norms. The case was referred to DPIIT for examination & comments. The comments from DPIIT was received via email dated 31.10.2022 wherein it is stated that earlier norms were fixed after taking 1/3rd recovery from scrap as firm had not submitted any documentary evidence regarding

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the sale price of the scrap generated during the manufacturing process. Now, firm has submitted the representation against taking higher recovery from scrap supported by documentary evidence i.e. invoice for sale of scrap and, therefore, norms have been recommended for revision.Therefore, the Committee decided to **revise** the ad-hoc norms as per comments of DPIIT vide U.O. No. P-47011/14/2020-TSW dated 31.10.2022 received via email dated 31.10.2022 as under:

ITCHS Code	**Export Item**	**Export Quantity**	**ITCHS Code**	**Import Item**	**Recommended Quantity**
90229090	Hercules Rotor Adaptor for 5-16 BRG. (Part No-2288812)	6546 Number	72285090	Pyromet CTX-909	1926.60Kgs as 1.962Kgs/Kg content in the export item after taking 6% recovery from the scrap

Note: Net weight of export item may be specified as 982.88Kgs.

RA concerned may take further necessary action as per the decision of NC.

Case No.	35 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	VEELINE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM REVIW00003726AM23
RA File Number	022404000038 AM20
Licence No and Date	0210209240/11/06/2019
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	36 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM REVIW00002123AM23

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RA File Number	052404000159 AM20
Licence No and Date	0510410969/18/06/2019
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	37 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	OSWAL PUMPS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM REVIW00000743AM23
RA File Number	332404000012 AM20
Licence No and Date	3310030557/25/06/2019
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	38 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	OSWAL PUMPS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	018005000158AM20
RA File Number	332404000017 AM20
Licence No and Date	3310030578/27/08/2019
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	39 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED

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Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM REVIW00276106AM22
RA File Number	039404000480 AM20
Licence No and Date	0310831805/25/09/2019
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	40 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	018005000189AM20
RA File Number	039504000681 AM20
Licence No and Date	0310832116/10/10/2019
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	41 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM REVIW00004929AM23
RA File Number	018005000190 AM20
Licence No and Date	0310832159/11/10/2019
Norms Committee Decision: Case deferred for comments of TE.	

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Case No.	42 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	MELSTAR MANUFACTURING SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	018005000208AM20
RA File Number	072404000156 AM20
Licence No and Date	0710115619/29/10/2019

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	43 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM REVIW00003132AM23
RA File Number	042404000138 AM20
Licence No and Date	0410166360/13/12/2019

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

1. Net weight of export product.
2. Material balance between import and export in weight terms.
3. List of component and consumables separately.

Case is deferred.

Case No.	44 / NC/1/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	KOREA FUEL-TECH INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM REVIW00004196AM23
RA File Number	042404000148 AM20

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Licence No and Date	0410166429/10/01/2020

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DHI vide F. No. No.: DES-1/0410166429/2022-TSW dated 13.12.2022 as under:

1. The quantity of import items at Sl. No. 1 to 8 & 15 to 26 may be allowed as per GN-4 on net to net basis with accountability clause.
2. The quantity of import items at Sl. No. 9 to 14, 28 & 29 may be allowed with 2% wastage on net content basiswith accountability clause.
3. The quantity of import items at Sl. No. 27 & 30 may be allowed with 2% of FOB value of export or as applied for, whichever is lower with accountability clause.

RA concerned may take suitable consequential action accordingly.

Case No.	45 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	VEELINE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM REVIW00003728AM23
RA File Number	022404000159 AM20
Licence No and Date	0210209681/14/01/2020

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	46 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	HUMANETICS INNOVATIVE SOLUTIONS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	018005000425AM21
RA File Number	072404000001 AM21
Licence No and Date	0710116407/30/04/2020

Norms Committee Decision:

Case deferred for comments of TE.

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Case No.	47 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	018005000452AM21
RA File Number	092404000094 AM21
Licence No and Date	0910068758/15/05/2020

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter dated 05.09.2022 followed by reminders on 20.09.2022 to the applicant for providing certain information on DGFT Portal. Further, a reminder letter was issued on 25.10.2022 for furnishing requisite information of the case. However, no reply has been received from the applicant. Therefore, the Committee decided to **send final reminder letter** to the applicant for furnishing the requisite information within 15days.

Case is deferred.

Case No.	48 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	018005000466AM21
RA File Number	039504000085 AM21
Licence No and Date	0310836383/26/05/2020

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	49 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	AUTOFIT CAR INTERIORS PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023

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Location: DGFT(HQ)

and Date	
HQ File Number	018005000478AM21
RA File Number	102404000018 AM21
Licence No and Date	1010060538/11/06/2020

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	50 / NC/1/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	018005000487AM21
RA File Number	052304000055 AM21
Licence No and Date	0510414402/15/06/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments given by Consultant (Tech-3) via email dated 01.01.2023 as under:

1. The quantity of import items at Sl. No. 1 & 5 to 9 may be allowed **as 1.10Kgs/Kg content in the export item.**
2. The quantity of import items at Sl. No. 2 to 4 may be allowed as **1.01Kgs/Kg content in the export item.**
3. The quantity of import item at Sl. No. 10 may be given in numbers and **allowed as per GN-4.**
4. The quantity of import item at Sl. No. 11 may be **allowed as per GN-4.**
5. The import item at Sl. No. 12 may be **deleted as not imported by the applicant.**

Note:

1. Grade & thickness of import items at Sl. No. 1 to 9 will be same as used in export product.
2. The weight as given in letter dated 02.02.2021 may be added in the description of the export item.

RA concerned may take further necessary action as per the decision of NC.

Case No.	51 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred

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Party Name	ONASSIS AUTO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM REVIW00000894AM23
RA File Number	052404000152 AM21
Licence No and Date	0510414546/03/07/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	52 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	018005000507AM21
RA File Number	039504000220 AM21
Licence No and Date	0310837100/09/07/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	53 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	VEELINE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM REVIW00003707AM23
RA File Number	022404000060 AM21
Licence No and Date	0210210061/28/08/2020
Norms Committee Decision: Case deferred for comments of TE.	

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Case No.	54 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	VEELINE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM REVIW00003711AM23
RA File Number	022404000069 AM21
Licence No and Date	0210210076/03/09/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	55 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	VEELINE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM REVIW00003708AM23
RA File Number	022404000070 AM21
Licence No and Date	0210210079/04/09/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	56 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	DOOWON CLIMATE CONTROL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM REVIW00002065AM23
RA File Number	262404000007 AM21
Licence No and Date	2610012918/05/10/2020
Norms Committee Decision:	

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The Committee considered the case as per agenda and noted the comments of Consultant (SKB) given on DGFT BO Portal. Further, it was noted that the applicant has claimed 5% wastage on Fin, Tube & Brazing Flux in Appendix-4E in the subject AA and in other AA (0411004479),the applicant has claimed 0.2%, Net to net & nil wastage on Fin, Tube & Brazing flux respectively. Therefore, the Committee decided to seek the clarification from the applicant for the same.

Case is deferred.

Case No.	57 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	018005000654AM21
RA File Number	092404000367 AM21
Licence No and Date	0910069298/06/10/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

1. Submit a chart indicating the number of the processes involved, percentage weight in Kgs (Before), cutting weight in Kgs (after), wastage in Kgs, and wastage in percentage.
2. Coloured drawing of the Turbine Blade, which indicates the weight of raw material and weight of the finished product.
3. Test Mill Certificate of the grade and chemical composition of the imported stainless-steel Bars.

Case is deferred.

Case No.	58 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	018005000666AM21
RA File Number	039504000437 AM21
Licence No and Date	0310838883/14/10/2020

Norms Committee Decision:

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Case deferred for comments of TE.

Case No.	59 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	018005000676AM21
RA File Number	092404000391 AM21
Licence No and Date	0910069340/19/10/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

1. Submit a chart indicating the number of the processes involved, percentage weight in Kgs (Before), cutting weight in Kgs (after), wastage in Kgs, and wastage in percentage.
2. Coloured drawing of the Turbine Blade, which indicates the weight of raw material and weight of the finished product.
3. Test Mill Certificate of the grade and chemical composition of the imported stainless-steel Bars.

Case is deferred.

Case No.	60 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	018005000686AM21
RA File Number	092404000419 AM21
Licence No and Date	0910069392/27/10/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

1. Submit a chart indicating the number of the processes involved, percentage weight in Kgs (Before),

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cutting weight in Kgs (after), wastage in Kgs, and wastage in percentage.
2. Coloured drawing of the Turbine Blade, which indicates the weight of raw material and weight of the finished product.
3. Test Mill Certificate of the grade and chemical composition of the imported stainless-steel Bars.

Case is deferred.

Case No.	61 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	018005000685AM21
RA File Number	092404000420 AM21
Licence No and Date	0910069391/27/10/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

1. Submit a chart indicating the number of the processes involved, percentage weight in Kgs (Before), cutting weight in Kgs (after), wastage in Kgs, and wastage in percentage.
2. Coloured drawing of the Turbine Blade, which indicates the weight of raw material and weight of the finished product.
3. Test Mill Certificate of the grade and chemical composition of the imported stainless-steel Bars.

Case is deferred.

Case No.	62 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	018005000698AM21
RA File Number	092404000451 AM21
Licence No and Date	0910069448/05/11/2020
Norms Committee Decision:	

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The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

1. Submit a chart indicating the number of the processes involved, percentage weight in Kgs (Before), cutting weight in Kgs (after), wastage in Kgs, and wastage in percentage.
2. Coloured drawing of the Turbine Blade, which indicates the weight of raw material and weight of the finished product.
3. Test Mill Certificate of the grade and chemical composition of the imported stainless-steel Bars.

Case is deferred.

Case No.	63 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	AIROIL FLAREGAS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM REVIW00002126AM23
RA File Number	018005000714 AM21
Licence No and Date	0810149041/11/11/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	64 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	018005000718AM21
RA File Number	092404000457 AM21
Licence No and Date	0910069485/13/11/2020
Norms Committee Decision: Case deferred for comments of TE.	

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Case No.	65 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	018005000719AM21
RA File Number	092404000459 AM21
Licence No and Date	0910069486/13/11/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	66 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SENIOR INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	018005000726AM21
RA File Number	052404000442 AM21
Licence No and Date	0510415984/25/11/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	67 / NC/1/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	L&T - MHI POWER BOILERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00231996AM22
RA File Number	039504000549 AM21
Licence No and Date	0310839762/26/11/2020
Norms Committee Decision:	

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The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments given by Consultant (Tech-3) via email dated 03.01.2023 as under:

1. The quantity of import items at Sl. No. 1 to 5 & 7 to 9 may be allowed as**net content in export product plus 2% wastage.**
2. The quantity of import item at Sl. No. 6 may be allowed as **net content in export product plus 3% wastage.**
3. The quantity of import items at Sl. No. 10 to 15 may be **allowed as applied for and value restricted up to 2% of FoB value.**

Note:

1. **Import item No. 9 will include steel beam, channel & angles.**
2. **Grade & thickness of import items will be same as used in export product.**

RA concerned may take further necessary action as per the decision of NC.

Case No.	68 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00040547AM21
RA File Number	03AA04012872 AM21
Licence No and Date	0311000212/17/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	69 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00045015AM21
RA File Number	03AA04013906 AM21
Licence No and Date	0311000314/22/12/2020
Norms Committee Decision:	

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case deferred for comments of TE.

Case No.	70 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	BGR ENERGY SYSTEMS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00045915AM21
RA File Number	04AA04004698 AM21
Licence No and Date	0411000077/23/12/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	71 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00046833AM21
RA File Number	07AA04006120 AM21
Licence No and Date	0711000137/24/12/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	72 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00048671AM21
RA File Number	05AA04020490 AM21

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Licence No and Date	0511000438/28/12/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	73 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	IBCC INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00048813AM21
RA File Number	08AA04005414 AM21
Licence No and Date	0811000188/28/12/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	74 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00052251AM21
RA File Number	03AA04014575 AM21
Licence No and Date	0311000466/01/01/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	75 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023

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and Date	
HQ File Number	HQRNORM APPLY 00052316AM21
RA File Number	03AA04015637 AM21
Licence No and Date	0311000590/01/01/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	76 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	HELVOET RUBBER & PLASTIC TECHNOLOGIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM REVIW00003524AM23
RA File Number	31AA04004626 AM21
Licence No and Date	3111000051/01/01/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	77 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	CKDPACK PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM REVIW00003834AM23
RA File Number	05AA04021220 AM21
Licence No and Date	0511000586/04/01/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	78 / NC/1/MEET/Dec/202223/18

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Location: DGFT(HQ)

Case Status	Case Deferred
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00055488AM21
RA File Number	34AA04001587 AM21
Licence No and Date	3411000055/05/01/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	79 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00062046AM21
RA File Number	05AA04023550 AM21
Licence No and Date	0511000774/13/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the subject AA pertains to NC-2. Therefore, the Committee decided to transfer the case to NC-2 for necessary action.	

Case No.	80 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00071460AM21
RA File Number	34AA04001988 AM21
Licence No and Date	3411000107/28/01/2021
Norms Committee Decision: Case deferred for comments of TE.	

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Case No.	81 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	HELVOET RUBBER & PLASTIC TECHNOLOGIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM REVIW00003522AM23
RA File Number	31AA04005889 AM21
Licence No and Date	3111000144/03/02/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	82 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00080205AM21
RA File Number	34AA04002464 AM21
Licence No and Date	3411000207/09/02/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	83 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	STERLITE TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00006906AM22
RA File Number	03AA04000708 AM22
Licence No and Date	0311003091/08/04/2021
Norms Committee Decision:	

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Location: DGFT(HQ)

Case deferred for comments of TE.

Case No.	84 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	AUTOCOMP CORPORATION PANSE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00042252AM22
RA File Number	31AA04002406 AM22
Licence No and Date	3111000330/17/05/2021

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	85 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00121082AM22
RA File Number	09AA04004973 AM22
Licence No and Date	0911001075/22/06/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

1. Submit a chart indicating the number of the processes involved, percentage weight in Kgs (Before), cutting weight in Kgs (after), wastage in Kgs, and wastage in percentage.
2. Coloured drawing of the Turbine Blade, which indicates the weight of raw material and weight of the finished product.
3. Test Mill Certificate of the grade and chemical composition of the imported stainless-steel Bars.

Case is deferred.

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Case No.	86 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00145057AM22
RA File Number	34AA04005570 AM22
Licence No and Date	3411000865/22/07/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	87 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00146098AM22
RA File Number	05AA04058090 AM22
Licence No and Date	0511003802/23/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the subject AA pertains to NC-2. Therefore, the Committee decided to transfer the case to NC-2 for necessary action.	

Case No.	88 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	THERMAX BABCOCK & WILCOX ENERGY SOLUTIONS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00148529AM22
RA File Number	31AA04020669 AM22
Licence No and Date	3111000480/27/07/2021
Norms Committee Decision:	

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Case deferred for comments of TE.

Case No.	89 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00158237AM22
RA File Number	05AA04067182 AM22
Licence No and Date	0511004067/09/08/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	90 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SPARECO INDIA
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00180962AM22
RA File Number	05AA04075480 AM22
Licence No and Date	0511004620/09/09/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	91 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	HIGHLY ELECTRICAL APPLIANCES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00181384AM22
RA File Number	08AA04025906 AM22

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Licence No and Date	0811002549/10/09/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	92 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00182700AM22
RA File Number	03AA04082296 AM22
Licence No and Date	0311006892/13/09/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	93 / NC/1/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	HONDA TRADING CORPORATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM REVIW00003795AM23
RA File Number	05AA04067748 AM22
Licence No and Date	0511004683/13/09/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments given by Consultant (Tech-3) via email dated 02.01.2023 as under:

1. The quantity of import items at Sl. No. 1, 4, 7 & 10 may be allowed **on net to net basis as per GN-4.**
2. The quantity of import items at Sl. No. 2, 3, 5, 6, 8, 9, 11 & 12 may be allowed as **net content in export product plus 0.25% wastage.**

Note: The weight as given in reply letter may be added in the description of the export product.

RA concerned may take further necessary action as per the decision of NC.

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Case No.	94 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	WORTHY ENGINEERING
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00184150AM22
RA File Number	07AA04027685 AM22
Licence No and Date	0711001904/15/09/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	95 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	FREEDOM OPHTHALMIC PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00184237AM22
RA File Number	04AA04025998 AM22
Licence No and Date	0411001451/15/09/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	96 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	DIEHL METAL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00185284AM22
RA File Number	31AA04027077 AM22
Licence No and Date	3111000574/16/09/2021
Norms Committee Decision:	

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Location: DGFT(HQ)

Case deferred for comments of TE.

Case No.	97 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	DAETWYLER SWISSTEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00185296AM22
RA File Number	31AA04007952 AM21
Licence No and Date	3111000524/16/09/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	98 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00195105AM22
RA File Number	05AA04085074 AM22
Licence No and Date	0511004962/27/09/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	99 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	EMPIRE HOME APPLIANCES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00207003AM22
RA File Number	05AA04088615 AM22

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Licence No and Date	0511005308/08/10/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	100 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	TECHNIP ENERGIES INDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00221925AM22
RA File Number	05AA04093087 AM22
Licence No and Date	0511005562/22/10/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	101 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	MAGOTTEAUX INDUSTRIES PRIVATE LTD
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00231513AM22
RA File Number	24AA04011898 AM22
Licence No and Date	2411001043/29/10/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	102 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	S K INDUSTRIES
Meeting Number	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023

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and Date	
HQ File Number	HQRNORM REVIW00003995AM23
RA File Number	34AA04008849 AM22
Licence No and Date	3411001350/29/10/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	103 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00239932AM22
RA File Number	03AA040113488 AM22
Licence No and Date	0311008205/02/11/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	104 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00240920AM22
RA File Number	03AA040106962 AM22
Licence No and Date	0311008241/03/11/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	105 / NC/1/MEET/Dec/202223/18

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Location: DGFT(HQ)

Case Status	Case Deferred
Party Name	GENESIS PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00241248AM22
RA File Number	07AA04038536 AM22
Licence No and Date	0711002290/03/11/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	106 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00244584AM22
RA File Number	09AA04016218 AM22
Licence No and Date	0911001822/08/11/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	107 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00262145AM22
RA File Number	03AA040116630 AM22
Licence No and Date	0311008753/23/11/2021
Norms Committee Decision: Case deferred for comments of TE.	

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Case No.	108 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	TE THERMO ELECTRIC COMPANY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00262618AM22
RA File Number	05AA040103905 AM22
Licence No and Date	0511006389/23/11/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	109 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00265298AM22
RA File Number	03AA040123095 AM22
Licence No and Date	0311008856/25/11/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	110 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00265948AM22
RA File Number	05AA040102749 AM22
Licence No and Date	0511006453/26/11/2021
Norms Committee Decision:	

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Location: DGFT(HQ)

Case deferred for comments of TE.

Case No.	111 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	BANGALORE BIOTECH LABS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00268278AM22
RA File Number	07AA04039862 AM22
Licence No and Date	0711002481/28/11/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	112 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	AIM NONWOVENS AND INTERIORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00269350AM22
RA File Number	31AA04030034 AM22
Licence No and Date	3111000735/29/11/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	113 / NC/1/MEET/Dec/202223/18
Case Status	Case Rejected
Party Name	SKF BOILERS AND DRIERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00278878AM22
RA File Number	07AA04039852 AM22

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 19-Jan-2023 17:40:28
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Licence No and Date	0711002583/08/12/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter dated 03.10.2022 followed reminders on 18.10.2022, 02.11.2022, 17.11.2022 & 02.12.2022 was issued to the applicant for providing certain information on DGFT Portal. In this regard, reminder letter dated 07.12.2022 was also sent to the applicant for furnishing the requisite information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to **reject** the case with direction to applicant to pay custom duty & applicable interest for EODC.

RA concerned may take suitable consequential action accordingly.

Case No.	114 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	UNITED RUBBER INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM REVIW00002139AM23
RA File Number	03AX04000138 AM22
Licence No and Date	0311009475/15/12/2021

Norms Committee Decision:

The Committee considered the case as per agenda and the TE has informed in the meeting that the applicant's reply is deficient. Therefore, the Committee decided to ask the applicant to furnish the following information:

1. A copy of complete application along with all the relevant documents.
2. Weight of import item at Sl. No. 2.
3. Material balance between import and export in weight terms.
4. Specific name of export item.
5. As per details given vide Annexure 1, total weight of imported and indigenous materials is 451245Kg while export weight is 500000Kg. Please explain the material balance.

Case is deferred.

Case No.	115 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	HELVOET RUBBER & PLASTIC TECHNOLOGIES (INDIA) PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023

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Location: DGFT(HQ)

and Date	
HQ File Number	HQRNORM REVIW00003523AM23
RA File Number	31AX04000028 AM22
Licence No and Date	3111000844/29/12/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	116 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	HYDAC (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00356122AM22
RA File Number	32AX04000133 AM22
Licence No and Date	3211002520/15/02/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	117 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SPIROTECH HEAT EXCHANGERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00358586AM22
RA File Number	05AX04000549 AM22
Licence No and Date	0511009367/17/02/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	118 / NC/1/MEET/Dec/202223/18

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Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00358203AM22
RA File Number	03AX04000852 AM22
Licence No and Date	0311011490/17/02/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	119 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM REVIW00003996AM23
RA File Number	34AX04000316 AM22
Licence No and Date	3411001877/28/02/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	120 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	L&T - MHI POWER BOILERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00371315AM22
RA File Number	03AX04001481 AM22
Licence No and Date	0311012015/01/03/2022
Norms Committee Decision: Case deferred for comments of TE.	

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Case No.	121 / NC/1/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00398636AM22
RA File Number	34AX04000416 AM22
Licence No and Date	3411002015/23/03/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of Consultant (Tech-1) given via email dated 03.01.2023as under:

1. **The net weight per blade is 24235.00Kg+/-3%.**
2. The quantity of import items at Sl. No. 27, 58, 60 to 65, 80, 87, 89, 90, 92 to 95, 111 to 115, 126, 130 to 138, 140 to 147, 149 to 153, 161, 164, 168, 170 to 178 & 180 may be allowed as **per GN-4.**
3. The quantity of import items at Sl. No. 9, 15, 38 to 40, 47, 69, 102, 106, 110, 121, 129, 160, 167, 169, 179, 182, 183, 184, 188, 197, 198 & 199 may be allowed **as applied for value altogether restricted to 4.48% of FoB value.**
4. The import items at Sl. No. 1, 4, 5, 7, 8, 10, 13, 14, 16, 25, 28 to 34, 36, 37, 41 to 43, 54, 67, 68, 70 to 75, 78, 79, 81, 85, 86, 88, 91, 96 to 101, 107, 116, 117, 122 to 125, 127,128, 139, 148, 154 to 156, 158, 163, 181, 185, 186, 193 to 195 **may be invalidated for nil or partial Direct Import and allowed only for procurement from SEZ.**
5. The quantity of **rest of import items** may be allowed as **applied for.**

Note: This Advance Authorisation has been invalidated for Direct Import (Allowed for procurement from SEZ for Items(s) as above in Sl. No. 4 in terms of provisions of Policy Circular No. 21/2015-20 dated 11.03.2019) as such quantities have been indicated as NIL or less, for direct import however for material balancing purposes quantities have been taken from certificate issued by SEZ and direct import.

RA concerned may take further necessary action as per the decision of NC.

Case No.	122 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SATURN INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00000084AM23
RA File Number	07AA04031362 AM22
Licence No and	0711003631/06/04/2022

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Date	

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

1. Submit a drawing of each export item which should indicate raw material weight and finish weight.
2. Process flow chart of each export item which should indicate wastage at each stage of operation as has been claimed according to the data submitted in Appendix -4E.
3. The quantity of import items indicated in the summary of the application and the quantity according to the quantity required per unit of the resulting product (Appendix -4E) do not match. Ratify the actual quantity of imports.
4. Are these items of export part of the complete assembly? Where is the application/use? Submit a detailed note.
5. Is there any raw material/component to be used indigenously during manufacturing export items? If yes, submit an excel sheet for weight balancing.

Case is deferred.

Case No.	123 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	LOYAL EQUIPMENTS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00000175AM23
RA File Number	08AX04000770 AM22
Licence No and Date	0811004620/11/04/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	124 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SPIROTECH HEAT EXCHANGERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00000192AM23
RA File Number	05AX04001523 AM22
Licence No and	0511011787/12/04/2022

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Date	
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	125 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	HIGHLY ELECTRICAL APPLIANCES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00000193AM23
RA File Number	08AX04000789 AM22
Licence No and Date	0811004632/12/04/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	126 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00000194AM23
RA File Number	05AX04000090 AM23
Licence No and Date	0511011788/12/04/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	127 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023

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HQ File Number	HQRNORM APPLY 00000195AM23
RA File Number	05AX04000091 AM23
Licence No and Date	0511011789/12/04/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	128 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	HIGHLY ELECTRICAL APPLIANCES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00000288AM23
RA File Number	08AX04000827 AM22
Licence No and Date	0811004728/18/04/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	129 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	NUCON AEROSPACE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00000255AM23
RA File Number	09AX04000006 AM23
Licence No and Date	0911002858/18/04/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	130 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred

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Party Name	POWERDRIVE BEARINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00000271AM23
RA File Number	08AX04000787 AM22
Licence No and Date	0811004719/18/04/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	131 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00000320AM23
RA File Number	05AA04086752 AM22
Licence No and Date	0511011947/19/04/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	132 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00000321AM23
RA File Number	05AX04000657 AM22
Licence No and Date	0511011949/19/04/2022
Norms Committee Decision: Case deferred for comments of TE.	

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Case No.	133 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	TECHNIP ENERGIES INDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00000346AM23
RA File Number	05AX04000138 AM23
Licence No and Date	0511011987/20/04/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	134 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00000350AM23
RA File Number	03AX04000285 AM23
Licence No and Date	0311014027/20/04/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	135 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	HIGHLY ELECTRICAL APPLIANCES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00000409AM23
RA File Number	08AX04000144 AM23
Licence No and Date	0811004778/25/04/2022
Norms Committee Decision:	

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Case deferred for comments of TE.

Case No.	136 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	LMT TOOLS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00000440AM23
RA File Number	03AX04000223 AM23
Licence No and Date	0311014199/27/04/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	137 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	PARKER HANNIFIN INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00000441AM23
RA File Number	04AX04000375 AM22
Licence No and Date	0411003194/27/04/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	138 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	JAMPOW FABRICATORS
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00000470AM23
RA File Number	31AX04000001 AM23

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Licence No and Date	3111001314/28/04/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	139 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00000832AM23
RA File Number	34AX04000145 AM23
Licence No and Date	3411002270/18/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	140 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	GENESIS PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00000887AM23
RA File Number	07AX04000161 AM23
Licence No and Date	0711004029/19/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	141 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023

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and Date	
HQ File Number	HQRNORM APPLY 00000888AM23
RA File Number	03AX04000732 AM23
Licence No and Date	0311014867/20/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	142 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SREE RAM TUBEWELL
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00000902AM23
RA File Number	32AX04000075 AM23
Licence No and Date	3211003073/20/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	143 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	BANGALORE BIOTECH LABS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00000921AM23
RA File Number	07AX04000164 AM23
Licence No and Date	0711004049/23/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	144 / NC/1/MEET/Dec/202223/18

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Location: DGFT(HQ)

Case Status	Case Deferred
Party Name	EMBROSS SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00000942AM23
RA File Number	31AX04000046 AM23
Licence No and Date	3111001380/23/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	145 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	MASCOT DYNAMICS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00000946AM23
RA File Number	03AX04000688 AM23
Licence No and Date	0311014977/24/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	146 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00001001AM23
RA File Number	31AX04000052 AM23
Licence No and Date	3111001392/26/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

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Case No.	147 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00001003AM23
RA File Number	03AX04000778 AM23
Licence No and Date	0311015018/26/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	148 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00001005AM23
RA File Number	03AX04000783 AM23
Licence No and Date	0311015026/26/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	149 / NC/1/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	TOYOTA KIRLOSKAR AUTO PARTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00001019AM23
RA File Number	07AX04000226 AM23
Licence No and Date	0711004111/27/05/2022
Norms Committee Decision:	

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Location: DGFT(HQ)

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DHI vide F. No. No.: DES-1/0711004111/2022-TSW dated 28.12.2022 as under:

1. The quantity of import item (**Paper Roll**) may be allowed **with 1% wastage.**
2. The quantity of import item (**Copper Coil**) may be allowed **with 2% wastage on net weight.**
3. The quantity of rest of the import items may be allowed **as per GN-4 with accountability clause.**

RA concerned may take suitable consequential action accordingly.

Case No.	150 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00001026AM23
RA File Number	31AX04000053 AM23
Licence No and Date	3111001398/27/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	151 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	WORTHY ENGINEERING
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00001058AM23
RA File Number	07AX04000265 AM23
Licence No and Date	0711004123/30/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	152 / NC/1/MEET/Dec/202223/18

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 19-Jan-2023 17:40:28
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case Status	Case Deferred
Party Name	MELSTAR MANUFACTURING SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00001085AM23
RA File Number	07AX04000207 AM23
Licence No and Date	0711004134/31/05/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	153 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	VELIENT PEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00001132AM23
RA File Number	52AX04000131 AM23
Licence No and Date	5211002570/01/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

1. Percentage (%) wastage claimed for each raw material.
2. Process of manufacture in details indicating wastage at each step.
3. Weight of all export product separately and each of input.
4. Working sheet to arrive at the quantity of imports asked for on weight basis.

Case is deferred.

Case No.	154 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	LOYAL EQUIPMENTS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00001112AM23
RA File Number	08AX04000331 AM23

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Licence No and Date	0811005090/01/06/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	155 / NC/1/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	AUTOCOMP CORPORATION PANSE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00001157AM23
RA File Number	31AX04000056 AM23
Licence No and Date	3111001406/02/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of Consultant (Tech-3) given via email dated 02.01.2023 as under:

Sl. No.	ITCHS Code	Export Item	Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
1	87089900	Automobile Components-REINF CTR BD Y PLR LWR HEG RH ((Net Wt. Of Import Item No. 1 - 64287 Kgs To Be Accounted In RP)) **(Weight = 0.714Kg/unit)**	84588 Number	1	72104900	Hot Dip Galv. Coil – HSLA340+Z	78.50 MT
2	87089900	REINF CTR BDY PLR LWR HEG LH ((Net Wt of Import Item No.2 - 63833 Kgs To Be	83989 Number	2	72104900	Hot Dip Galv. Coil – HSLA 340+Z	77.80MT

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		Accounted In RP)) **(Weight = 0.724Kg/unit)**					

Note:

1. The words "**Weight = 0.714Kg/unit**" may be added in the description of export product at Sl. No. 1.
2. The words "**Weight = 0.724Kg/unit**" may be added in the description of export product at Sl. No. 2.
3. **Grade & thickness of import item will be same as used in export product.**

RA concerned may take suitable consequential action accordingly.

Case No.	156 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	LMT TOOLS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00001189AM23
RA File Number	03AX04001033 AM23
Licence No and Date	0311015241/03/06/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	157 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	VEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00001210AM23
RA File Number	09AX04000172 AM23
Licence No and Date	0911003121/06/06/2022
Norms Committee Decision: Case deferred for comments of TE.	

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Case No.	158 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	VEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00001212AM23
RA File Number	09AX04000173 AM23
Licence No and Date	0911003122/06/06/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	159 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	UNI TRITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00001217AM23
RA File Number	07AX04000173 AM23
Licence No and Date	0711004195/06/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

1. Process flow chart, which should be indicated stage-wise wastage at each stage of operation.
2. What is the composition of imported billets 117 & 131 mm in diameter x 86.5 mm long (SS Gr 321)? Submit a copy of the chemical analysis from the customs-authorized laboratory.
3. What is the meaning of HY 40 & 55 in the description of the item of export?
4. Why is the word semi-finished shroud plate in the description of the item of export? Are there some operations on imported items and exported products carried out before import and after export?
5. How seven number of shrouds plates in 86.5 mm length of the Billets? However, in other cases, only six numbers are possible to get from one piece of the same length.
6. A video film for 1st and 2nd setup of operation.

Case is deferred.

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Case No.	160 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00001221AM23
RA File Number	05AX04000606 AM23
Licence No and Date	0511013036/06/06/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	161 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00001223AM23
RA File Number	05AX04000607 AM23
Licence No and Date	0511013038/06/06/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	162 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	BANGALORE BIOTECH LABS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00001267AM23
RA File Number	07AX04000318 AM23
Licence No and Date	0711004257/08/06/2022
Norms Committee Decision:	

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Case deferred for comments of TE.

Case No.	163 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	AYYAPPA CNC PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00001277AM23
RA File Number	07AX04000145 AM23
Licence No and Date	0711004262/08/06/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	164 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	BHARAT FORGE LTD
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00001290AM23
RA File Number	31AX04000050 AM23
Licence No and Date	3111001425/09/06/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	165 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	YOGESHWAR ENGINEERING PVT LTD
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00001368AM23
RA File Number	31AX04000051 AM23

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Licence No and Date	3111001438/14/06/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	166 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	JOHNSON LIFTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00001370AM23
RA File Number	04AX04000229 AM23
Licence No and Date	0411003461/14/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the TE has informed that the applicant has claimed nil wastage on raw material and not furnished the quantitative justification of raw material such as Stainless Steel Decorative Sheet, Compensation Chain and Belt. Therefore, the Committee decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

1. To furnish quantitative justification and wastage calculation (if any) of raw material such as Stainless Steel Decorative Sheet, Compensation Chain and Belt, starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

Case is deferred.

Case No.	167 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	KRISHNA CAPBOX PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00001373AM23
RA File Number	05AX04000724 AM23
Licence No and Date	0511013196/14/06/2022
Norms Committee Decision:	

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Location: DGFT(HQ)

Case deferred for comments of TE.

Case No.	168 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00001415AM23
RA File Number	03AX04001442 AM23
Licence No and Date	0311015560/16/06/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	169 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	DISTINCT PRODUCTIVITY SOLUTIONS
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00001443AM23
RA File Number	07AX04000363 AM23
Licence No and Date	0711004327/17/06/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	170 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	BANCO PRODUCTS (INDIA) LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00001515AM23
RA File Number	34AX04000144 AM23

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Licence No and Date	3411002408/20/06/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	171 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00001557AM23
RA File Number	34AX04000264 AM23
Licence No and Date	3411002416/21/06/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	172 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00001872AM23
RA File Number	56AX04000070 AM23
Licence No and Date	5611001028/06/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	173 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023

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and Date	
HQ File Number	HQRNORM APPLY 00001873AM23
RA File Number	56AX04000044 AM23
Licence No and Date	5611001029/06/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	174 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00001875AM23
RA File Number	56AX04000076 AM23
Licence No and Date	5611001030/06/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	175 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00001914AM23
RA File Number	56AX04000075 AM23
Licence No and Date	5611001036/07/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	176 / NC/1/MEET/Dec/202223/18

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Case Status	Case Deferred
Party Name	ANAND SEAMLESS TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00001920AM23
RA File Number	08AX04000477 AM23
Licence No and Date	0811005473/07/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	177 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00001933AM23
RA File Number	56AX04000091 AM23
Licence No and Date	5611001041/08/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	178 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	GOLDEN ROLLS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00001932AM23
RA File Number	33AX04000026 AM23
Licence No and Date	3311000789/08/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

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Case No.	179 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00001957AM23
RA File Number	56AX04000087 AM23
Licence No and Date	5611001043/11/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	180 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	CANARA HYDRAULICS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00001960AM23
RA File Number	07AX04000484 AM23
Licence No and Date	0711004609/11/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	181 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00001964AM23
RA File Number	03AX04002193 AM23
Licence No and Date	0311016258/11/07/2022
Norms Committee Decision:	

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Case deferred for comments of TE.

Case No.	182 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00001973AM23
RA File Number	56AX04000099 AM23
Licence No and Date	5611001046/11/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	183 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00001975AM23
RA File Number	56AX04000079 AM23
Licence No and Date	5611001047/11/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	184 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00001981AM23
RA File Number	56AX04000086 AM23

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Location: DGFT(HQ)

Licence No and Date	5611001050/12/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	185 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00001983AM23
RA File Number	56AX04000095 AM23
Licence No and Date	5611001052/12/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	186 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00001979AM23
RA File Number	56AX04000078 AM23
Licence No and Date	5611001048/12/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	187 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023

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and Date	
HQ File Number	HQRNORM APPLY 00001980AM23
RA File Number	56AX04000081 AM23
Licence No and Date	5611001049/12/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	188 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00002056AM23
RA File Number	56AX04000105 AM23
Licence No and Date	5611001059/15/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	189 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00002058AM23
RA File Number	56AX04000106 AM23
Licence No and Date	5611001060/15/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	190 / NC/1/MEET/Dec/202223/18

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Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00002059AM23
RA File Number	56AX04000072 AM23
Licence No and Date	5611001061/15/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	191 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00002060AM23
RA File Number	03AX04002209 AM23
Licence No and Date	0311016366/15/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	192 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00002101AM23
RA File Number	56AX04000104 AM23
Licence No and Date	5611001063/16/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

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Case No.	193 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SREEVARI ENTERPRISES
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00002125AM23
RA File Number	04AX04000206 AM23
Licence No and Date	0411003651/18/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	194 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	MELSTAR MANUFACTURING SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00002111AM23
RA File Number	07AX04000535 AM23
Licence No and Date	0711004692/18/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	195 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00002195AM23
RA File Number	03AX04002361 AM23
Licence No and Date	0311016489/21/07/2022
Norms Committee Decision:	

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Case deferred for comments of TE.

Case No.	196 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00002203AM23
RA File Number	56AX04000113 AM23
Licence No and Date	5611001074/22/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	197 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	P.M. ELECTRO-AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00002209AM23
RA File Number	31AX04000118 AM23
Licence No and Date	3111001578/22/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	198 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00002311AM23
RA File Number	56AX04000118 AM23

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Licence No and Date	5611001084/28/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	199 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM REVIW00004979AM23
RA File Number	05AX04001635 AM23
Licence No and Date	0511014728/09/09/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	200 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00003051AM23
RA File Number	56AX04000167 AM23
Licence No and Date	5611001162/12/09/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	201 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023

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and Date	
HQ File Number	HQRNORM APPLY 00003063AM23
RA File Number	03AX04003145 AM23
Licence No and Date	0311017810/12/09/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	202 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	GE INDIA INDUSTRIAL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00003067AM23
RA File Number	31AX04000171 AM23
Licence No and Date	3111001691/12/09/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

1. Model number, technical specification and specific quantity-both in terms of number (if any) and/or weight, of each export product (Appendix-33 of current HBP refers).
2. Detail technical note on manufacturing process including the relevant flow sheet.
3. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
4. Weight of each Export Product.
5. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
6. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.
7. Use of export product.
8. Stage-wise wastage with justification (Item wise) and dimensional drawing.
9. Complete set of application may also furnish.

Case is deferred.

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Case No.	203 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00003048AM23
RA File Number	56AX04000169 AM23
Licence No and Date	5611001159/12/09/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	204 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00003049AM23
RA File Number	56AX04000170 AM23
Licence No and Date	5611001160/12/09/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	205 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00003050AM23
RA File Number	56AX04000168 AM23
Licence No and Date	5611001161/12/09/2022
Norms Committee Decision:	

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Case deferred for comments of TE.

Case No.	206 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00003090AM23
RA File Number	34AX04000562 AM23
Licence No and Date	3411002772/13/09/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	207 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00003102AM23
RA File Number	03AX04003141 AM23
Licence No and Date	0311017855/14/09/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	208 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00003103AM23
RA File Number	03AX04002985 AM23

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Licence No and Date	0311017858/14/09/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	209 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	COOPER ELEVATORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00003121AM23
RA File Number	04AX04000533 AM23
Licence No and Date	0411003938/14/09/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

1. To furnish quantitative justification of import items, stage wise wastage justification (Item wise), dimensional drawings etc. Furthermore, weight of export item, weight of each import items and detailed list of indigenous items (If any).
2. Detail technical note on manufacturing process including the relevant flow sheet.
3. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
4. Weight of each Export Product.
5. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
6. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

Case is deferred.

Case No.	210 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	ANGI PLAST PVT LTD
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023

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HQ File Number	HQRNORM APPLY 00003529AM23
RA File Number	08AX04001135 AM23
Licence No and Date	0811006199/04/10/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

1. Wastage shown is nil, however, import of all raw materials is more than the content shown in export description. Please explain.

Case is deferred.

Case No.	211 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	KAY BOUVET ENGINEERING LTD
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00003568AM23
RA File Number	31AX04000192 AM23
Licence No and Date	3111001729/07/10/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	212 / NC/1/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	TOYOTA KIRLOSKAR AUTO PARTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00003714AM23
RA File Number	07AX04001031 AM23
Licence No and Date	0711005461/14/10/2022

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DHI vide F. No. No.: DES-1/0711005461/2022-TSW dated 28.12.2022 as under:

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1. The quantity of import item (**Paper Roll**) may be allowed **with 1% wastage.**
2. The quantity of import item (**Copper Coil**) may be allowed **with 2% wastage on net weight.**
3. The quantity of rest of the import items may be allowed **as per GN-4 with accountability clause.**

RA concerned may take suitable consequential action accordingly.

Case No.	213 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00003715AM23
RA File Number	56AX04000203 AM23
Licence No and Date	5611001234/14/10/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	214 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	DEWAN & SONS
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00003735AM23
RA File Number	05AX04002025 AM23
Licence No and Date	0511015324/14/10/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	215 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	ROTHE ERDE INDIA PRIVATE LIMITED

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Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00003785AM23
RA File Number	31AX04000202 AM23
Licence No and Date	3111001748/17/10/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	216 / NC/1/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00003760AM23
RA File Number	03AX04003551 AM23
Licence No and Date	0311018605/17/10/2022

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DHI vide F. No. No.: DES-1/0311018605/2022-TSW dated 02.01.2023 as under:

ITCHS Code	**Export Item**	**Export Quantity**	**ITCHS Code**	**Import Item**	**Recommended Quantity**
84069000	Steam Turbine Blades (XMSL-5 Project)	2562 Number	72286012	Alloy Steel Bar Width 30mm To 112mm Thickness 43mm To 205mm	16626.23Kgs inclusive of 777.48% wastage on net content basis in the export item

RA concerned may take suitable consequential action accordingly.

Case No.	217 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	YOGESHWAR ENGINEERING PVT LTD
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023

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HQ File Number	HQRNORM APPLY 00003778AM23
RA File Number	31AX04000193 AM23
Licence No and Date	3111001746/17/10/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

1. Wastage should be calculated on the basis of actual wastage divided by the net content of the export product. However, as per the calculation furnished, the wastage calculation has been done on the basis of gross weight.
2. Furnish wastage at each stage of the process in the flow chart, which should be matched with the total wastage as suggested above in Sl. No 1.
3. What is the use of waste (Ready to press powder) powder? Is it again used for making Tungsten Carbide guides or selling in the market? What is the market value of waste powder? Submit evidence of selling as scrap.
4. What is the chemical composition of Ready to Press Powder? What is the generic name of powder? Submit a Chemical analysis report of items of import and export, which should be issued by the customs-authorized laboratory.

Case is deferred.

Case No.	218 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SKF BOILERS AND DRIERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00003784AM23
RA File Number	07AX04001011 AM23
Licence No and Date	0711005469/17/10/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

1. To furnish quantitative justification of import items, stage wise wastage justification (Item wise), dimensional drawings etc. Furthermore, weight of export item, weight of each import items and detailed list of indigenous items (If any).
2. Model number, technical specification and specific quantity-both in terms of number (if any) and/or weight, of each export product (Appendix-33 of current HBP refers).
3. Detail technical note on manufacturing process including the relevant flow sheet.
4. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be

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furnished.

5. Weight of each Export Product.
6. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
7. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.
8. Use of export product.
9. Complete set of application & AA latter may also be provided.

Case is deferred.

Case No.	219 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	NATRON EQUIPMENT & SPARES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00003800AM23
RA File Number	05AX04002031 AM23
Licence No and Date	0511015363/18/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	220 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	ITT ENGINEERING INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00003811AM23
RA File Number	03AX04003606 AM23
Licence No and Date	0311018683/18/10/2022
Norms Committee Decision:	

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Case deferred for comments of TE.

Case No.	221 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00003825AM23
RA File Number	07AX04000018 AM23
Licence No and Date	0711005488/19/10/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	222 / NC/1/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	MASK IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00003827AM23
RA File Number	05AX04002016 AM23
Licence No and Date	0511015410/19/10/2022

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments given by Consultant (SKB) as under:

ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Quantity
87169010	Trailer Parts and Accessories -"Lined Brake Shoes.	13607 Pieces	87169010	Brake Shoes Nacked	13607 Pieces with nil wastage

Note: Imported break shoes nacked must be exported with the activities required for manufacturing of lined break shoes.

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RA concerned may take suitable consequential action accordingly.

Case No.	223 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	ATOMUS INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00003831AM23
RA File Number	52AX04001676 AM23
Licence No and Date	5211003481/19/10/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

1. What is the basis for demanding the duty-free import of 212000 Kgs import of Magnesium Ingots against the export of 100000 Kgs export of Magnesium Turning?
2. The process flow chart does not show wastage. Submit the process flow chart and wastage at each stage of operation.
3. What is the weight of each magnesium ingot? How much quantity of magnesium turning is produced by each magnesium ingot?
4. What is the form of wastage? What is the use of wastage? Is it saleable in the market? What is the value per kg in the market? Submit an authentic document that could justify the rate for saleable of magnesium waste.

Case is deferred.

Case No.	224 / NC/1/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	WOODFIELD SYSTEMS INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00003833AM23
RA File Number	03AX04003524 AM23
Licence No and Date	0311018713/19/10/2022

Norms Committee Decision:

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The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DHI vide F. No. No.: DES-1/0311018713/2022-TSW dated 28.11.2022 as under:

1. The quantity of import items may be allowed **on net to net basisas per GN-4 with accountability clause.**

RA concerned may take suitable consequential action accordingly.

Case No.	225 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00003860AM23
RA File Number	56AX04000211 AM23
Licence No and Date	5611001243/20/10/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	226 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00003882AM23
RA File Number	03AX04003774 AM23
Licence No and Date	0311018772/21/10/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	227 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred

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Location: DGFT(HQ)

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Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00003900AM23
RA File Number	03AX04003766 AM23
Licence No and Date	0311018796/22/10/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	228 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	MODEL INFRA CORPORATION PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00003958AM23
RA File Number	07AX04001109 AM23
Licence No and Date	0711005570/29/10/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	229 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00003971AM23
RA File Number	03AX04003674 AM23
Licence No and Date	0311018938/31/10/2022
Norms Committee Decision: Case deferred for comments of TE.	

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Case No.	230 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00003999AM23
RA File Number	03AX04003894 AM23
Licence No and Date	0311018984/01/11/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	231 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	ENVIROPOL ENGINEERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00004009AM23
RA File Number	05AX04002177 AM23
Licence No and Date	0511015557/01/11/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

1. To furnish quantitative justification of import items, stage wise wastage justification (Item wise), dimensional drawings etc. Furthermore, weight of export item, weight of each import item and detailed list of indigenous items (If any).
2. The table of imported inputs of appendix-4E contains only 4 items; while in Appendix-4E under CE certificate, it is mentioned that list of import contains items at Sl. No. 1 to 6 (i.e. 6 items) and hence clarification thereof is required.
3. Detail technical note on manufacturing process including the relevant flow sheet.
4. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
5. Weight of each Export Product.
6. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license,

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if any, may also be indicated.

7. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.
8. Complete set of application.
9. Clarification on number of import items and detailed list of indigenous items.

Case is deferred.

Case No.	232 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	DOOWON AUTOMOTIVE SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00004449AM23
RA File Number	04AX04000725 AM23
Licence No and Date	0411004479/18/11/2022

Norms Committee Decision:

The Committee considered the case as per agenda and noted the comments of Consultant (SKB) given on DGFT BO Portal. Further, it was noted that the applicant has claimed 0.2%, net to net & nil wastage on Fin, Tube & Brazing flux respectively in the Appendix-4E in the subject AA and in other AA (2610012918),the applicant has claimed5% wastage on Fin, Tube & Brazing Flux.Therefore, the Committee decided to seek the clarification from the applicant for the same.

Case is deferred.

Case No.	233 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	ULTRA CORPOTECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00004835AM23
RA File Number	31AX04000265 AM23
Licence No and Date	3111001862/06/12/2022

Norms Committee Decision:

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Case deferred for comments of TE.

Case No.	234 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	OILFIELD SERVICES & SUPPLIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00004834AM23
RA File Number	03AX04004511 AM23
Licence No and Date	0311019780/06/12/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	235 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00004852AM23
RA File Number	33AX04000080 AM23
Licence No and Date	0511016230/07/12/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	236 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00004905AM23
RA File Number	05AX04002590 AM23

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Licence No and Date	0511016268/09/12/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	237 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00004927AM23
RA File Number	03AX04004615 AM23
Licence No and Date	0311019926/12/12/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	238 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00004928AM23
RA File Number	03AX04004613 AM23
Licence No and Date	0311019927/12/12/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	239 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023

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and Date	
HQ File Number	HQRNORM APPLY 00004931AM23
RA File Number	03AX04004614 AM23
Licence No and Date	0311019931/12/12/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	240 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00004932AM23
RA File Number	03AX04004616 AM23
Licence No and Date	0311019930/12/12/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	241 / NC/1/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00004965AM23
RA File Number	09AX04000748 AM23
Licence No and Date	0911004142/13/12/2022

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity

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84069000	Turbine blade (Net content of import item shall be 8592.80 Kgs, which should be reflect in the shipping bills and invoice)	3736 Number	72221999	**Stainless Steel Bars (Grade: 10705BA-ST, 10705BU, MTB10AAM, 10705MBU, Size: 51 MM X89 MM, 65 MMX84 MM, 53 MM X102 MM, 78 MM X117 MM, 50 MMX 76MM, 51MM X 85 MM, 43MM X71MM, 39MM X 63MM, 54 MMX75MM, 43MMX 71MM, 53MMX102MM, 55MMX 90MM, 102MMX171MM, 81MMX 149 MM, 81MMX 141MM, 66MMX 116MM, 67MMX123MM, 78MMX144MM)**	35641.44Kgs with 314.78% wastage on the net weight of the export item

Note:

1. **The description of import item may be amended as "Stainless Steel Bars (Grade: 10705BA-ST, 10705BU, MTB10AAM, 10705MBU, Size: 51 MM X89 MM, 65 MMX84 MM, 53 MM X102 MM, 78 MM X117 MM, 50 MMX 76MM, 51MM X 85 MM, 43MMX71MM, 39MMX63MM, 54MMX75MM, 43MMX71MM, 53MMX102MM, 55MMX90MM, 102MMX171MM, 81MMX149MM, 81MMX141MM, 66MMX116MM, 67MMX123MM, 78MMX144MM)".**
2. **The grade of imported steel should be matched with grade of export product.**

RA concerned may take further necessary action as per the decision of NC.

Case No.	242 / NC/1/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00004966AM23
RA File Number	09AX04000814 AM23
Licence No and Date	0911004143/13/12/2022
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments	

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of Consultant (SKB) as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
84069000	Turbine Blade (Net content of import item shall be 47,162.50 Kgs, which should be reflect in the shipping bills and invoice)	42875 Number	72221999	**Stainless Steel Bars (GTD-450 -70 MM, GTD-450 -150MM RCS , GTD-450 -100MM RCS, CB-403- 60 MM, CB-403- 85 MM,)**	94625.12Kgs with 100.63% wastage on the net weight of the export item

Note:

1. **The description of import item may be amended as "Stainless Steel Bars (GTD-450 -70 MM, GTD-450 -150MM RCS, GTD-450 -100MM RCS, CB-403- 60 MM, CB-403- 85 MM,)".**
2. **The grade of imported steel should be matched with grade of export product.**

RA concerned may take further necessary action as per the decision of NC.

Case No.	243 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	AUTOCOMP CORPORATION PANSE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00004983AM23
RA File Number	31AX04000275 AM23
Licence No and Date	3111001890/14/12/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	244 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred

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Party Name	JAIN IRRIGATION SYSTEMS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00004985AM23
RA File Number	03AX04003585 AM23
Licence No and Date	0311019976/14/12/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	245 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	BANARAS BEADS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00005010AM23
RA File Number	15AX04000019 AM23
Licence No and Date	1511000149/15/12/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	246 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	KLOECKNER DESMA MACHINERY PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00005037AM23
RA File Number	08AX04001471 AM23
Licence No and Date	0811006780/16/12/2022
Norms Committee Decision: Case deferred for comments of TE.	

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Case No.	247 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00005053AM23
RA File Number	03AX04004708 AM23
Licence No and Date	0311020094/17/12/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	248 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00005058AM23
RA File Number	56AX04000310 AM23
Licence No and Date	5611001410/19/12/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	249 / NC/1/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	THERMAX BABCOCK & WILCOX ENERGY SOLUTIONS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202223/ 18 and 03/01/2023
HQ File Number	HQRNORM APPLY 00005162AM23
RA File Number	31AX04000268 AM23
Licence No and Date	3111001903/21/12/2022
Norms Committee Decision:	

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